

OFFICE ORDER NO. 40 OF 2021

- Ref:
1. Hon'ble High Court Circular, dated 5th April, 2021 received vide Letter No.Insp-I/30/2021, dated 5th April, 2021.
 2. This Office Order No.19 of 2021, dated 6th April, 2021.
 3. Hon'ble High Court Circular, dated 16th April, 2021 received vide Letter No.Insp-I/33/2021, dated 16th April, 2021.
 4. This Office Order No.21 of 2021, dated 16th April, 2021.
 5. Hon'ble High Court E-mail Letter No. Insp-I/34/2021, dated 22nd April, 2021.
 6. This Office Order No.22 of 2021, dated 23rd April, 2021.
 7. This Office Order No.23 of 2021, dated 26th April, 2021.
 8. This Office Order No.37 of 2021, dated 4th June, 2021.
 9. This Office Order No.39 of 2021, dated 7th June, 2021.

In pursuance to the Office Order No.39 of 2021, dated 7th June, 2021, the earlier Office Order, dated 37 of 2021, dated 4th June, 2021 in respect of assignment and distribution of Judicial Work to the Judicial Officers of this Court at Bandra Branch for the period from Monday, the 7th June, 2021 to Friday, the 11th June, 2021 is partially modified and the following order is issued with effect from Monday, the 7th June, 2021 :

-: 2 :-

BANDRA BRANCH

Sr. Nos.	C. R. Nos.	Name of Judicial Officers	Assigned Staff
MONDAY, 7TH JUNE, 2021			
3.	Trial Court Room No.32	Shri. G. J. Shrisundar, Judge	J.C., Clerk & Peon
5.	Trial Court Room No.40	Smt. A. H. Kashikar, Judge	J.C., Clerk & Peon
THURSDAY, 10TH JUNE, 2021			
3.	Trial Court Room No.40	Smt. A. H. Kashikar, Judge	T & I, Steno & Hamal
FRIDAY, 11TH JUNE, 2021			
2.	Trial Court Room No.32	Shri. G. J. Shrisundar, Judge	J.C., Clerk & Peon

Rest of the Office Order No.37 of 2021, dated 4th June, 2021 shall remain unchanged.

COURT OF SMALL CAUSES }
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MUMBAI : 07TH JUNE, 2021 }


(S. C. More)
Chief Judge